

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 277 OF 2019 &  
IA NO. 1338 OF 2019**

**Dated: 19<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Mahur Warehouse**

**.... Appellant(s)**

**Versus**

**Gulbarga Electricity Supply Company Ltd. & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Shailesh Madiyal  
Mr. Sudhanshu Prakash

Counsel for the Respondent(s) : ---

**ORDER**

Issue notice to the Respondents on the main Appeal as well as on IA No. 1338 of 2019 returnable on 30.09.2019. Dasti, in addition, is also permitted.

List the matter on **30.09.2019**.

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*pr/vt*